

Vivad Se Vishwas Act, 2020. The relevant contents of such letter,
read as under :

“In connection with the captioned subject, the above-mentioned appeal is fixed for hearing before your Honours on 14 January 2021.

In this regard, we would like to submit before your Honours that, we have filed declaration for dispute resolution under the VSV Act for the year under consideration.

In view of the same, we wish to withdraw the appeal filed before your Honours for the year mentioned above. In case the outcome of the resolution under the VSV Act fails to attain finality, we request your Honours to grant liberty to it to restore the appeal for the aforementioned year before your Honours.

Accordingly, we request your Honours to pass the order considering the above and oblige. Do let us know in case your Honours require any further information / clarification.”

3. On perusal of the above letter and having no objection from the side of Id. DR, we allow the request of assessee to withdraw the appeal.

4. In the result, the appeal is dismissed as ‘withdrawn’.

Order pronounced in the Open Court on 15th January, 2021.

Sd/-
(S.S.VISWANETHRA RAVI)
JUDICIAL MEMBER

Sd/-
(R.S.SYAL)
VICE PRESIDENT

पुणे Pune; दिनांक Dated : 15th January, 2021
GCVSR

आदेश की प्रतिलिपि अग्रेषित/Copy of the Order is forwarded to:

1. अपीलार्थी / The Appellant;
2. प्रत्यर्थी / The Respondent;
3. The DRP-3, Mumbai
4. The concerned CIT, Pune
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, पुणे
“C” / DR ‘C’, ITAT, Pune
6. गार्ड फाईल / Guard file

आदेशानुसार/ BY ORDER,

// True Copy //

Senior Private Secretary
आयकर अपीलीय अधिकरण ,पुणे / ITAT, Pune

		Date	
1.	Draft dictated on	14-01-2021	Sr.PS
2.	Draft placed before author	14-01-2021	Sr.PS
3.	Draft proposed & placed before the second member		JM
4.	Draft discussed/approved by Second Member.		JM
5.	Approved Draft comes to the Sr.PS/PS		Sr.PS
6.	Kept for pronouncement on		Sr.PS
7.	Date of uploading order		Sr.PS
8.	File sent to the Bench Clerk		Sr.PS
9.	Date on which file goes to the Head Clerk		
10.	Date on which file goes to the A.R.		
11.	Date of dispatch of Order.		